

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-439/(ND)/2017

In the matter of
CJ Darcel Logistics Ltd

....PETITIONER

Vs.

Hindustan Paper Corporation Ltd

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 09.1.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

None appears for both the parties. Taking into consideration the interest of justice, a final opportunity is given to both the parties to put their appearance.

Post the matter on 17.1.2018.

- sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
09.1.2018